GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 704 TO BE ANSWERED ON JULY 24, 2025

VERTICALS UNDER PMAY-U

NO. 704. SHRI TAPIR GAO:

DR. RAJESH MISHRA:

SHRI KRIPANATH MALLAH:

SHRI VISHNU DAYAL RAM:

SHRI VISHWESHWAR HEGDE KAGERI:

SHRI PARBHUBHAI NAGARBHAI VASAVA:

SMT. VIJAYLAKSHMI DEVI:

SMT. MAHIMA KUMARI MEWAR:

SHRI RADHESHYAM RATHIYA:

SHRIPC MOHAN:

SHRI YOGENDER CHANDOLIA:

SHRI KONDA VISHWESHWAR REDDY:

SHRI KHAGEN MURMU:

DR. LATA WANKHEDE:

SHRI MADHAVANENI RAGHUNANDAN RAO:

SHRI BHARATSINHJI SHANKARJI DABHI:

SHRI JANARDAN MISHRA:

SHRI SATISH KUMAR GAUTAM:

SHRI PRAVEEN PATEL:

SMT. KAMALJEET SEHRAWAT:

MS KANGNA RANAUT:

DR. VINOD KUMAR BIND:

SHRI MUKESH RAJPUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the four verticals under the Pradhan Mantri Awas Yojana -Urban (PMAY-U) in the country including Chhattisgarh as on June, 2025;
- (b) the progress of the said yojana with respect to the number of houses sanctioned, under-construction and completed under each vertical of the yojana till June, 2025, State/UT-wise including Rajsamand Lok Sabha Constituency in Rajasthan, Bengaluru Urban and Rural districts in Karnataka, Sidhi Lok Sabha Constituency, Phulpur Lok Sabha Constituency, Delhi and Mandi in Himachal Pradesh;
- (c) the reasons for delays, if any, in the completion of houses under the said yojana and the steps being taken by the Government to expedite its implementation:

- (d) the total Central assistance sanctioned, released and utilised for PMAY-U projects in Karnataka, especially in Bengaluru till June, 2025; and
- (e) the category-wise details of beneficiaries such as Economically Weaker Sections, Low-Income Groups, Scheduled Castes, Scheduled Tribes, Other Backward Classes, minorities and women-headed households covered under PMAY-U in Karnataka particularly in Bengaluru?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs). The ISS vertical is implemented as a Central Sector Scheme through Central Nodal Agencies such as National housing Bank (NHB), State Bank of India (SBI) and Housing and **Urban Development Corporation Ltd. (HUDCO).**

Based on the project proposal submitted by States/UTs, a total of 119.25 lakh houses including 7.09 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.60 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. State/UT-wise details of houses sanctioned, grounded and completed under each vertical of PMAY-U till June 2025 including Chhattisgarh is at Annexure-I. Further, houses sanctioned, grounded and completed in Rajsamand Lok Sabha Constituency of

Rajasthan, Bengaluru Urban and Bengaluru Rural district of Karnataka, Sidhi Lok Sabha Constituency of Madhya Pradesh, Phulpur Lok Sabha Constituency of Uttar Pradesh, Delhi and Mandi of Himachal Pradesh under PMAY-U are at Annexure-II. Parliamentary Constituency-wise progress of Scheme may also be seen at PMAY-U Dashboard at https://dashboard.pmay-urban.gov.in.

PMAY-U is a demand driven scheme. Selection of beneficiaries under various verticals preferred by the beneficiaries, formulation of projects and execution are done by States/UTs. The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc.

The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses within the stipulated timeline. The PMAY-U scheme period has been extended up to 31.12.2025 to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

(d) & (e) Total Central Assistance sanctioned, released and utilised till June 2025 for PMAY-U projects for State of Karnataka is ₹9,804 crore, ₹7,277 crore and ₹7,147 crore respectively and for Bengaluru is ₹2,693 crore, ₹2,336 crore and ₹2,164 crore respectively. Total houses sanctioned for Economically Weaker Sections (EWS), Low Income Groups (LIG), Scheduled Castes (SC), Scheduled Tribes (ST), Other Backward Classes (OBC), minorities and women-headed households covered under PMAY-U in State of Karnataka and Bengaluru is at Annexure-III.

Vertical-wise and State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0 including Chhattisgarh

S. No.		Name of the State/UT	Beneficiary Led Construction (BLC)			Affordable Housing in Partnership (AHP) & In-situ Slum Redevelopment (ISSR)*			Affordable Rental Housing Complexes (ARHC) & Affordable Rental Housing (ARH)		Credit Linked Subsidy Scheme (CLSS) & Interest Subsidy Scheme	
			Sanctioned	Grounded	Completed	Sanctioned	Grounded	Completed	Sanctioned	Grounded	Completed	Sanctioned/ Grounded/ Completed
1		Andhra Pradesh	16,12,109	14,91,489	7,68,311	2,69,667	2,69,667	2,43,145	1,388	-	-	65,521
2		Bihar	4,18,411	2,69,668	1,63,843	6,502	6,502	5,644	-	-	-	20,299
3		Chhattisgarh	2,23,975	2,09,866	1,87,881	38,397	37,973	31,244	2,222	-	-	37,550
4		Goa	5	5	4	-	ı	-	-	-	-	3,141
5		Gujarat	1,70,510	1,49,212	1,40,314	1,79,580	1,79,204	1,56,761	5,002	4,549	2,602	6,43,787
6		Haryana	82,905	43,610	23,755	2,452	2,085	1,818	2,545	2,545	-	44,933
7		Himachal Pradesh	10,054	10,054	8,779	64	64	64	205	205	-	2,522
8		Jharkhand	1,92,574	1,77,231	1,37,172	35,687	18,240	7,321	-	-	-	15,160
9		Karnataka	1,80,798	1,65,333	1,41,881	2,96,359	2,36,260	1,45,100	-	-	-	1,06,929
10	tes	Kerala	1,27,153	1,20,359	1,00,156	2,153	2,121	1,314	-	-	-	32,651
11	Sta	Kerala Madhya Pradesh	7,34,952	7,14,428	6,48,625	57,800	57,600	42,697	268	268	-	1,73,381
12		Maharashtra	2,57,191	2,08,556	1,42,090	3,66,806	3,15,324	2,26,009	-	-	-	6,25,050
13		Odisha	1,84,366	1,58,814	1,39,848	18,217	14,349	12,269	-	-	-	12,756
14		Punjab	82,871	69,243	48,664	1,595	426	426	-	-	-	48,804
15		Rajasthan	1,43,565	1,06,008	60,654	41,888	40,193	25,303	2,928	2,928	480	1,48,362
16		Tamil Nadu	4,04,058	4,03,130	3,68,817	1,46,253	1,46,253	1,17,685	61,411	55,326	36,450	1,20,114
17		Telangana	1,13,681	-	-	1,59,628	1,46,577	1,35,181	14,490	-	-	88,446
18		Uttar Pradesh	17,48,159	15,35,927	14,89,940	71,420	68,347	56,509	1,112	-	-	1,55,456
19		Uttarakhand	25,190	24,389	15,132	18,496	18,480	7,466	170	170	170	19,919
20		West Bengal	5,25,499	5,17,892	3,78,838	3,984	2,348	1,084	-	-	-	85,622
	ub-	total (States)	72,38,026	63,75,214	49,64,704	17,16,948	15,62,013	12,17,040	91,741	65,991	39,702	24,50,403
21		Arunachal Pradesh	11,770	7,130	6,459	1,536	1,536	1,536	-	-	-	73
22	es	Assam Manipur Meghalaya	1,81,128	1,65,235	1,25,857	64	64	-	2,222	-	-	3,799
23	tat	Manipur	52,286	49,329	18,099	-	-	-	-	-	-	233
24	is S	Meghalaya	4,554	3,877	1,780	-	-	-	-	-	-	204
25	East	Mizoram	36,789	36,740	24,024	142	142	142	-	-	-	2,219
26		Nagaland	29,973	29,966	28,226	1,054	1,054	702	-	-	-	40
27	North	Sikkim	110	110	30	-	-	-	-	-	-	189
28		Tripura	84,136	81,544	73,194	4,005	4,005	1,929	-	-	-	2,848
	Sub-total (NE States)		4,00,746	3,73,931	2,77,669	6,801	6,801	4,309	2,222	-	-	9,605
29		A&N Islands	23	23	23	329	329	33	-	-	-	24
30		Chandigarh	-	-	-	-	-	-	2,195	2,195	2,195	1,256
31	Ľ.	D&NH and D&D	1,098	1,098	601	1,531	1,531	1,531	-	-	-	7,318
32	Union	Delhi	-	-	-		-	-	-	-	-	29,976
33	ר	J&K	39,152	38,727	28,530	1,272	-	-	336	336	336	3,432

34	Ladakh	860	860	766	369	77	62	-	-	-	54
35	Puducherry	14,290	13,779	9,203		-	-	-	-	-	2,152
	Sub-total (UTs)	55,423	54,487	39,123	3,501	1,937	1,626	2,531	2,531	2,531	44,212
	Total	76,94,195	68,03,632	52,81,496	17,27,250	15,70,751	12,22,975	96,494	68,522	42,233	25,04,220

^{*} In addition 4.01 lakh houses grounded and 3.41 lakh completed for slum dwellers under JnNURM during mission period.

Annexure-II referred in reply to LS USQ No. 704 due for answer on 24.07.2025

Details of houses sanctioned, grounded and completed in Rajsamand Lok Sabha Constituency of Rajasthan, Bengaluru Urban and Bengaluru Rural district of Karnataka, Sidhi Lok Sabha Constituency of Madhya Pradesh, Phulpur Lok Sabha Constituency of Uttar Pradesh, Delhi and Mandi of Himachal Pradesh under PMAY-U

Sr. No.	State	Details	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	Rajasthan	Rajasamand Lok Sabha Constituency	6,202	5,477	4,270
2	Karnataka	Bengaluru Urban District	1,42,502	1,30,048	94,139
3	Namataka	Bengaluru Rural District	6,879	6,085	5,549
4	Madhya Sidhi Lok Sabha Pradesh Constituency		17,034	15,439	12,692
5	Uttar Pradesh	Phulpur Lok Sabha Constituency	26,914	24,653	23,317
6	Delhi Delhi		29,976	29,976	29,976
7	Himachal Pradesh	Mandi District	1,324	1,324	1,067

Annexure-III referred in reply to LS USQ No. 704 due for answer on 24.07.2025

Total houses sanctioned for Economically Weaker Sections (EWS), Low Income Groups (LIG), Scheduled Castes (SC), Scheduled Tribes (ST), Other Backward Classes (OBC), minorities and women-headed households covered under PMAY-U in State of Karnataka and Bengaluru

S. No.	Particulars	Karnataka	Bengaluru including Urban and Rural districts
1	Economically Weaker Sections (EWS)	4,86,501	1,01,422
2	Low Income Groups (LIG)	40,105	9,236
3	Scheduled Castes (SC)	1,00,585	12,481
4	Scheduled Tribes (ST)	26,357	1,279
5	Other Backward Classes (OBC)	1,03,886	18,690
6	Overall houses for Minorities	1,30,048	11,391
7	Overall houses for Women	3,15,142	39,379